

12.28 hrs.

PAPER LAID ON THE TABLE

SUMMARY OF THE REPORT OF THE
REVIEW COMMITTEE OF CENTRAL EXCISE
(SELF REMOVAL PROCEDURE)

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI K. R. GANESH): I beg to lay
on the Table a copy of the Summary
(Hindi and English versions) of the
Report of the Review Committee of
Central Excise (Self Removal Pro-
cedure. [Placed in Library. See No
LT-8200/, 74].

12 28 hrs.

ASSENT TO BILL

SECRETARY-GENERAL: Sir, I lay
on the Table the Pondicherry Appro-
priation Bill, 1974 passed by the
Houses of Parliament during the cur-
rent session and assented to since a
report was last made to the House
on the 9th August, 1974.

12.28½ hrs.

CONVICTION OF MEMBERS

MR. SPEAKER: Hon. Members, I
have to inform the House that I have
received the following communica-
tion, dated the 14th August, 1974,
from the Chief Judicial Magistrate,
Bhopal:—

"Saraswari Narendra Singh,
Hukam Chand Kachwai, B. S.
Chowhan, R. V. Badi and Dr. Lak-
shminarayan Pandeya, Members, Lok
Sabha, arrested at Bhopal on the
12th August, 1974 for demonstrating
before Madhya Pradesh Vidhan

Sabha in contravention of regu-
latory orders passed by the Super-
intendent of Police, Bhopal, were
tried before the Chief Judicial
Magistrate, Bhopal, on the very day
and convicted under Section 188,
Indian Penal Code and sentenced
till rising of the Court."

हाउल यहां बैठे हुए हैं। ये वहां क्या कर
रहे हैं ?

श्री छदन बिहारी बाजपेयी (ग्वालियर):
अध्यक्ष महोदय, वहां नये टैक्स लगाये जा
रहे हैं। जनता कराह रही है और हाहाकार
मचा हुआ है। टैक्सों के प्रति विरोध प्रकट
करना जन-प्रतिनिधियों का अधिकार है।

अध्यक्ष महोदय यह सूचना देर से आई
है।

SHRI SOMNATH CHATTERJEE
(Burdwan): When was the com-
munication sent to you?

MR. SPEAKER: This is dated the
14th of August.

SHRI SOMNATH CHATTERJEE:
Two days later they send it....

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): Has he given clearly
the Section of the Act? Has it been
given?

MR. SPEAKER: I have just men-
tioned to you.

SHRI JYOTIRMOY BOSU: I am
sorry, I did not catch you.

MR. SPEAKER: He said, under
Section 188.

Now, Calling Attention.

Shri Sat Pal Kapoor—absent. Shri
Ram Bhagat Paswan.